

**Assistant Commissioners of Income-tax**

**4018. Shri Beni Shanker Sharma:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the scale of pay of Assistant Commissioners of Income-tax is from Rs. 1,100 to Rs. 1,600 while that of the officers of corresponding rank in other Central Services is from Rs. 1,300 to Rs. 1,800; and

(b) if so, the reasons therefor?

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):** (a) Yes, Sir, in respect of the first part. Regarding the second part it is not clear as to which grades of officers in the Central Services are in view.

(b) The pay scale of Assistant Commissioners was fixed at Rs. 1,100-50-1,400 on the recommendations of the Second Pay Commission. Later, it was revised to Rs. 1,100-50-1,300-60-1,600 having regard to the duties and responsibilities of Assistant Commissioners of Income-tax.

**Deputation of Personnel of Income-tax Service**

**4019. Shri Beni Shanker Sharma:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that no officer is drawn on deputation to the Government of India from the Income-tax Service whereas a considerable number is drawn from the Audit and Defence Accounts Department; and

(b) if so, the reasons therefor?

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):** (a) No, Sir. At present, 89 officers from Income-tax Service are on deputation. Out of these, 80 are on deputation to various officers of the Government of India and nine are on deputation to various Corporations/Commissions etc.

(b) Does not arise.

**Central Control Board for Idikki Hydro-Electric Project**

**4020. Shri Vasudevan Nair:**  
**Shri C. Janardhanan:**  
**Shri P. C. Adlohan:**

Will the Minister of Irrigation and Power be pleased to state.

(a) whether any final decision has been taken regarding the constitution of a Central Control Board for the Idikki Hydro-Electric Project; and

(b) whether it is a fact that the Kerala Government and Electricity Board are not favourably inclined towards this idea of a Central Control Board?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) and (b). The question of constituting a Control Board comprising representatives of State and Central Governments for the Idikki Hydro-Electric Project is under active consideration in consultation with the Government of Kerala.

**खादी की खरीद**

**4021. श्री बालमोकि चाधरी :** क्या निर्माण, आवास तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि:

(क) खादी को प्रोत्साहन देने के लिए विभिन्न सरकारी विभागों में खादी के प्रयोग के बारे में किये गये निर्णय के परिणामस्वरूप पिछले पांच वर्षों में सरकार ने कितनी खादी खरीदी ; और

(ख) पिछले पांच वर्षों में खादी खरीदने में कितनी कमी हुई और इस के कारण क्या है ?

**निर्माण, आवास तथा पूर्ति विभाग में उप-मंत्री (श्री इकबाल सिंह) :** (क) पिछले

पांच वर्षों में खरीदी गई खादी और उसके मूल्य निम्नलिखित हैं -

वर्ष	मात्रा (लाख मीटर)	मूल्य (लाख रुपए में)
1962-63	47 55	98 73
1963-64	34 31	78 39
1964-65	92 43	207 64
1965-66	33 23	98 92
1966-67	45 50	118 51

(ख) इस प्रश्न के भाग (क) के उत्तर में दिए गए आंकड़ों से यह स्पष्ट हो जाएगा कि पिछले पांच वर्षों में खरीदी गई खादी की मात्रा में कोई विशेष कमी नहीं हुई है। इन्कत कर्ताओं की मांग के अनुसार ही इसकी खरीद की जाती है।

#### Growing of Crops in Bungalow Lands in Delhi

4022. Shri Kameshwar Singh:  
Shri A. Sreedharan:  
Shri Shrichand Goel:  
Shri K. M. Madhukar:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government are proposing to press the residents of bungalows in Delhi to utilize their vacant lands for growing suitable crops, and

(b) if so, in what way and since when?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) and (b). Following the late Prime Minister Shri Lal Bahadur Shastri's broadcast to the nation in October, 1965 that, during the emergency, all available land should be cultivated for growing food-grains, it was decided that the Director of Horticulture, C.P.W.D. should,

with the consent of the Ministers and others occupying large bungalows with spacious compounds, grow vegetables, wheat, etc, in parts of the open areas attached to the bungalows. Since then, cereals and vegetables have been grown annually on land attached to bungalows occupied by Ministers, Deputy Ministers and Members of the Planning Commission on request from them. In other Government residences, technical advice is rendered whenever required.

#### Area of Himachal Pradesh submerged in Govind Sagar Dam

4023. Shri Nitiraj Singh Chaudhary: Will the Minister of Irrigation and Power be pleased to state:

(a) the area of Himachal Pradesh submerged in Govind Sagar Dam,

(b) the area of catchment of Sutlej which lies in Himachal Pradesh,

(c) the area of Himachal Pradesh which is being irrigated from the canals from Govind Sagar,

(d) the total electricity being supplied to Himachal Pradesh out of the electricity generated as a consequence of the construction of Govind Sagar Dam,

(e) whether it is a fact that even village Bhakra, where the Dam stands, is not supplied electricity, and

(f) if so, the reasons therefor?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) 44461 acres

(b) 7700 square miles.

(c) Irrigation facility is being provided to a culturable commanded area of 180 acres

(d) 11000 KVA.

(e) and (f). Yes. There was no demand for power till recently. The